

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 26(ND)2010
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016**

NAME OF THE COMPANY: M/s. Anil Kumar Garg V/s. Sukh Sagar Buildcon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

1. Mr. Vipul Ganda, Adv.				
2. Mr. S.K. Gili, Adv.				
3. Mr. Anun Bagei, Adv.				
4. Ms. Shelly Khanna, Adv.				
5. RANJANA ROY GAWAH				
6. ANSHUMAAN BAHADUR				

for Petitioner

RESPONDENT

ORDER

Be listed for final arguments on 25.11.2016.

2. Interim orders to continue.


(Ina Malhotra)
Member Judicial